

F.No.36(23)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi.
03rd March, 2015

ORDER

In supersession of all earlier orders relating to Central Government Counsel in respect of High Court of Guwahati, Imphal Bench, the President is pleased to engage the following Advocates as Central Government Counsel before the High Court of Guwahati at Imphal for conducting the Central Government cases with immediate effect for period of **three years** or until further orders, whichever is earlier:-

HIGH COURT OF MANIPUR AT IMPHAL

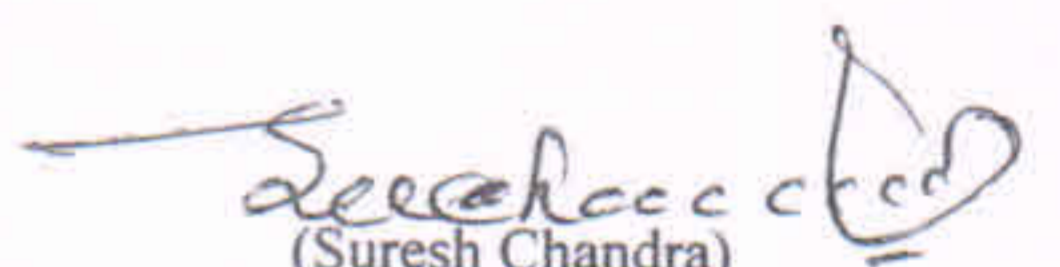
CENTRAL GOVT. COUNSEL

Sl. No.	Name & Address	Contact No.	Enrolment No.
1.	Sarangthem Suresh Singh R/o Sagolband Ingudum Leirak, P.O.-Imphal West, Imphal West Distt.-795001 (MANIPUR)	9856332133	217/1999
2.	Salam Samarjeet Singh R/o MU Campus, Qtr. No.41, Type 2, New Block, Imphal West Distt.-795003 (MANIPUR)	9856088730	552/2001

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31st January, 2008 and 26(1)/2011-Judl. dated 01.09.2011.
3. Hindi version of this order will follow.

To

All the above advocates.


(Suresh Chandra)
Joint Secretary & Legal Adviser

